

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

Original Application No. 421 of 2004

Jabalpur this the 19th day of August, 2004

CORAM

Hon'ble Mr.M.P. Singh, Vice Chairman
Hon'ble Mr.A.K. Bhatnagar, Member (J)

Ganga Pathak Son of Late Shri R.P. Pathak, aged about 47 years, Market of Skilled (Compulsory retired) resident of behind Narsingh Mandir, Jabalpur, M.P.

Applicant

By Advocate Shri Swapnil Ganguly

Versus

1. Union of India, through Secretary, Ministry of Defence, New Delhi.
2. General Manager, Gun Carriage Factory, Jabalpur, Madhya Pradesh.
3. Additional Director General, Ordnance Factory, Board, Calcutta.

Respondents

None present

G R D E R (Oral)

BY Hon'ble Mr.M.P. Singh, V.C.

In this case applicant is seeking direction to set aside the order dated 06.10.1994 passed by the disciplinary authority. By order dated 06.10.1994, the applicant has been imposed penalty of compulsory retirement. Against the order dated 06.10.1994, the applicant has filed appeal dated 11.11.2003, which is still pending. Hence, he has filed the present O.A.

2. From the perusal of pleadings, we find that the appeal filed by the applicant is still pending with the respondents. However, copy of the appeal filed by the applicant, is not available on record. In the circumstances, we deem it appropriate to direct the applicant to file a detailed representation/appeal before the respondents within 4 weeks from today. If the applicant complies with this, the respondent no.3 is directed to consider and decide the appeal of the applicant by passing a detailed, reasoned and speaking order within a period of 3 months from the date of receipt of a copy of this order alongwith copy of representation/appeal. No order as to costs.

(A.K. Bhattacharjee)
Member Judicial

(M.P. Singh)
Vice Chairman

/M.M./

पृष्ठांकन सं. ओ/व्या.....जबलपुर, दि.....
प्रतिलिपि दाता दित:-

- (1) सदित, उत्तर राजस्थान यात्र उद्योगिता, जबलपुर
- (2) अप्पे एस एस/एस/एस/एस नं. काउन्सल S. Ganguly
- (3) प्राप्ति एस/एस/एस/एस नं. काउन्सल
- (4) बंगालस, लोडा, जबलपुर व्यापारीठ

सूचना एवं आवश्यक कार्यवाही हेतु

उप संचितदाता

Issued
On 20.8.04
By